



Email

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

**NO.HC.VII-42/1996(Pt.)/2684/A**

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Sri V.K.Chandak,  
District and Sessions Judge,  
Barpeta, Assam.

Dated Guwahati the 15<sup>th</sup> May, 2019.

Sub: **Station leave permission.**

Ref:- Your letter No.DJB/1898(E)/18 dtd 15.05.2019

Sir,

With reference to the above, I am directed to inform you that you have been granted station leave permission w.e.f. late afternoon of 15.05.2019 (after Court hours) till the morning of 16.05.2019, as prayed for. The Addl District & Sessions Judge, Barpeta in his absence the Civil Judge and Asstt. Sessions Judge, Barpeta and in their absence the Ld. Chief Judicial Magistrate, Barpeta shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-42/1996(Pt.)/2685/A, dated 15.05.19

Copy to:

1. The Systems Analyst, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**

Bales